

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,
RANGA REDDY AT LB NAGAR
Cir.Dis.No. 34 05 /2020 dt: 23.09.2020

CIRCULAR

The Hon'ble High Court vide ROC.No.394/SO/2020,dt.03.09.2020 in the process of unlocking the Courts, instructed all the Judicial Officers to take up the matters/cases through Video Conferencing ^{or physically} from Courts instead from their home offices and to dispose the matters thereof. In spite of the instructions of the Hon'ble High Court, it is observed that certain number of Judicial Officers of this unit are not attending the office and working from their home offices without intimation in violation of the Hon'ble High Court Circulars and instructions.

Henceforth, all the Judicial Officers of this unit are instructed to follow the instructions of the Hon'ble High Court scrupulously. There will be a watch on the Judicial Officers of this unit by the undersigned on daily basis to check the presence of officers followed by cross checking with their leave applications, if any, in case of absence.

Any deviation in the matter will be viewed seriously followed by submission of report to the Hon'ble High Court.

Syara
23/9/20
Prl. District and Sessions Judge
Pr. District Reddy District Sessions Judge,
Ranga Reddy Dist.

To
All the Judicial Officers working in this Unit